

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 18-5-05

Registration No. 387/05

..... *Shri. Vishwanath* Applicant (s)

VERSUS

..... *Shri. S. Paul* Respondent (s)

A copy of the ORDER dated 16-5-05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

16/5/05
Shri. S. Paul for applicant rep by Shri. V. Tripathi.
Shri. S. C. Mishra for respondents.

Learned counsel of the applicant has filed an MA No. 387/05 seeking permission to withdraw the OA.

Permission is granted and the OA is dismissed as withdrawn.

Sd/-
(Madam Mohan)
JM

Sd/-
(M. P. Singh)
VC

aa
issued on
18-5-05

To
Shri. S. Paul
Advocate
Shri. S. K. Mishra
Advocate



सत्य प्रतिनिधि

उप-रजिस्ट्रार
DY REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR